NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB)-460(ND)/2017

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Sonitech Travels Company Vs. Centre for Vocational & Enterpreneurship Stutids

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Md. Sajahan, Advocate for OC

ORDER

Notice to the Respondent vide all modes, returnable on 28th November, 2017. Dasti as well. Affidavit of service be filed.

(S. K. Mohapatra)
Member (T)

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(Ina Malhotra) Member (J)